

Resolution Professional : Arun Kapoor IBBI Registration No. IBBI/IPA-003/IP-N00030/2017-18/10230

Name of the corporate debtor: Aakar Sales Agency Private Limited Date of commencement of CIRP:01.09.2023; List of creditors as on: 10.01.2024.

List of operational creditors (Government dues) Annexure-7

(Amount in Rs.)

SI. No.	Name of creditor	Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee					
1	State Tax Officer, Dharavi_701, Nodal Division Mumbai-5	25-10-2023	43,51,99,174	43,51,99,174	GST	0	No	0	0	0	
2	Dy Commissioner of Income Tax,central Circle 7(1) Mumbai	10-10-2023	25,94,49,068	25,94,49,068	Income Tax	0	No	0	0	0	
3	Sales Tax Officer, MUM- VAT-C-903	25-10-2023	2,19,13,580	2,19,13,580	VAT	0	No	0	0	0	
3	Total		716561822	716561822		0		0	0	0	

Arun Kapoor

Resolution Professional

In the matter of Aakar Sales Agency Private Limited

IBBI Registration Number: IBBI/IPA-003/IP-N00030/2017-18/10230

IBBI Registered Address:G-601, Army Co-operative Housing Society, Sector- 09, Nerul (East), Navi Mumbai, Maharashtra – 400706

IBBI Registered E-mail Id - arun.kapoor58@yahoo.in

Authorisation for Assignment (AFA) valid up-to: October 31, 2024

Process Specific Address: Arun Kapoor c/o Ancoraa Resolution Private Limited, 1412, Real Tech Park, Sector 30 A, Vashi, Navi Mumbai - 400 703

Process Specific Email Id: cirpaakarsalesagency@gmail.com